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*464.[Tfte questioner (Shri Niranjan Singh) was absent. For answer, vide cols. 4241-4242 infra.]

*465. [The questioner (Shri B. D. Khobaragade) was absent. For answer, vide cot. 3242 infra.]

*466. [The questioner (Dr. A. Subba Rao) was absent. For answer, vide Cols. 3242-3243 infra.]

MANUFACTURE OP EQUIPMENT M THE SIGNAL AND TELECOMMUNICATIONS WORKSHOPS

*467. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of workers employed in the Signal and Telecommunications Workshops at (i) Podanur on the Southern Railway; and (ii) Secunderabad on the Central Railway;

(b) what is the cost of equipment manufactured in the two workshops during the year 1962-63;

(c) whether all the component parts of thi3 equipment were manufactured in the workshops or some of them were purchased from the open market; and

(d) if some parts were purchased from the open market, what is the cost thereof?

THE DEPUTY MINISTER mc THH MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN):

(a) Podanur .		1007
Secunderabad		1193

- (b) Pondanur Rs. 44'75 lakhs Secunderabad Rs. 30'40 lakhs
- (c) Podanur—A few components were purchased from the open market.
- Secunderabad—A few of the components were purchased from the open market.
- (J) Podanur About Rs. 30,000 Secundarabad Rs. 5,032

SHRI P. K. KUMARAN: May I know why the number of workerj at Secunderabad is more than the number of workers at Podanur, and how is it that the production figure for Secunderabad is less than the production figure for Podanur?

SHRI SHAH NAWAZ KHAN: The difference may be due to working con~ ditions, the type of equipment that is manufactured, and so on. These are matters of detail.

•468. [The questioner (Shri Lila Dhar Barooah) was absent. For answer vide col. 4243 infra.]

REPRESENTATIONS BY MEMBERS OF TH» FOOD DEPARTMENT CO-OPERATIVE CAFETERIA STORES

•469. SHRI ARJUN ARORA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to> state:

(a) whether it is a fact that during the last two years many representations were sent to the Deputy Registrar, Co-operative Societies, Delhi by the members of the Food Department Co-operative Cafeteria Stores Ltd., alleging violation of the bye-laws of the stores, malpractices and misappropriation of funds by the Secretary of the Stores;

(b) whether it is also * fact that neither the Annual General Body meetings of this Cooperative Store-were held during the last five years nor the annual accounts were audited by the Auditor of the Deputy Registrars' Office during the years from 1959 to 1962; and

(c) the ac'ion taken by the Deputy Registrar on the representations of themembers?

THE DEPUTY MINISTER IN THE-MINISTRY OF COMMUNITY DEVE-LOPMENT AND CO-OPERATION (SHRI S. D. MISRA): (a) Copies of two such representations addressed to the President of the Food Department Cooperative Cafeteria Store, Ltd., were received by the Deputy Registrar of Co-operative Societies, Delhi.

(b) Yes, Sir.

(c) The Deputy Registrar of Cooperative Societies, Delhi has been pressing the management of the store to complete the accounts. An Auditor of the Deputy Registrar's Office has been deputed to make a detailed check of the accounts. The General Body meeting will be held on receipt of the audit report.

SHRI ARJUN ARORA: May I know why the Deputy Registrar did not take any action for the liquidation or supersession of the Managing Committee when he had received a number of representations from the members to that effect and when the Managing Committee had not submitted any accounts for four years?

SHRI S. D. MISRA: Sir, supersession of the Managing Committee and liquidation are the last actions in co-operative activities. Before that, the accounts had to be checked and they had to be audited. Two representations were received only in 1962, one in March 1962₍ and the other in November 1962. As soon as the Deputy Registrar received representations, he addressed the President of the Society who is the Secretary of the Food and Agriculture Ministry. Since the accounts have now been completed, an auditor has been appointed, and now they will be audited and the meeting will be held.

SHRI ARJUN ARORA: It is very interesting that the Secretary of the Food and Agriculture Ministry is the President of this Society and this Society has kept no accounts for the last four years. Is it not the function of the Deputy Registrar to see that the accounts of the Society were audited annually and to ensure the election of a new Managing Committee every year? Was the Deputy Registrar

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frightened by the fact that a high dignitary like the Secretary of a Ministry was the President of the Societyt

MR. CHAIRMAN: It is very difficult for anybody to get into the mental state of people about fright and so on.

SHRI S. D. MISRA: We cannot pass any judgment on the affairs of the Society because the accounts are to b» audited etc. There may be scftne lapse; there might have been, but obviously the Deputy Registrar has taken necessary action as soon as representation was made. It is distinctly one of th« functions of the Deputy Registrar and Assistant Registrar to see that the accounts of Societies are audited annually, but sometimes there is delay.

SHRI ARJUN ARORA: Is it not a fact that the Department maintains som* Inspectors, and though the Deputy 'Registrar acted when the representations came to him, why did the Inspectors not act in the matter?

SHRI S. D. MISRA: Inspection is generally being done. But the representation made was to find out about some of the misappropriations and about the violations of bye-laws etc., and they needed an enquiry, and that could not be held unless the accounts were completed. So the Deputy Registrar pressed for the completion of tht accounts. Thereafter they will be audited and a General Body meeting will be held.

شری اے - ایم - طارق : کہا میں آنریہل ماسٹر صاحب ہے جان سکونکا کہ جب رجسٹرار کے پاس انسہکٹر بھی ھوں اور آلھن کے تحت جلول 3227

میتلنگ هونی چاهیئے جس میں الارنٹس پیش کئے جا سکیں لیکن یہ لگاؤنٹ مساسل چار سال تک کبیٹی کے ساملے نہیں رکیے گئے جو کہ تالونا ایک فاط چیز ھے - تو کیا حکومت اس سلسلہ میں یہ بتائے گی کہ کیا اس نے چیرمین سے پوچھا کہ چار سال تک مسلسل الاؤنٹ کیوں نہیں رکھے گئے کیا یہ درست ھے کہ نہیں بھی کچھ گوبوی ھے جس کی بنیاد پر یہ گو ہو ہوئی -

Oral Answers

†[श्री ए० एम० तारिकः: क्या में ग्रानरेवल मिनिस्टर साहब से जान सकूंगा कि जब रजिस्ट्रार के पास इंस्पैक्टर भी हैं ग्रौर ग्राईन के तहत जनरल मीटिंग भी होनी चाहिए जिसमें एकाउंट्स पेश किये जा सकें, लेकिन यह एकाउंट मुसलसल चार साल तक कमिटी के सामने नहीं रखे गये जो कि कानूनन एक गलत चीज है। तो क्या हुकूमत इस सिलसिले में यह वतायेगी कि क्या उसने चेयरमैन से पूछा कि चार साल तक मुसलसल एकाउंट क्यों नहीं रखे गये ? क्या यह दुरुस्त है कि हुकूमत के सामने ग्राया है कि एकाउंट्स में भी कुछ गड़बड़ी है जिसकी बुनियाद पर यह गड़बड़ हुई ?]

श्री एस॰ डो॰ मिश्र : में ने साफ यह कहा कि उनके एकाउन्ट्स मुकम्मल नहीं हैं ग्रौर हो सकता है उसमें कुछ गड़बड़ी हो, लेकिन इसके बारे में मैं जजमेंट नहीं दे सकता हूं क्योंकि मैं ने खुद इस चीज को नहीं देखा है । मैं इस बात को मानता हूं कि हो सकता है to Questions

कि गड़बड़ी हो क्योंकि सोसाइटी की मीटिंग बहुत समय से नहीं हुई थ्रौर इसी वजह से कुछ कमजोरी मालूम पडती है।

SHRI KOTA PUNNAIAH: May I know whether it is a fact that more than Rs. 4000 are due to the Government of India towards water, electricity and rent charges, but due to false accounts and misappropriation of funds the Store has been shown as running at a loss? If so, what steps have been taken to recover its dues and safeguard the interests of the members of the store?

SHRI S. D. MISRA: I have got the balances as on 30th June, 1958. This is the information I can give because I have told the hon. Members of this House that for the last five years the accounts have not been audited. From that I find that the total assets were about Rs. 5450, and the total liabilities were about Rs. 12,000. On that day the Store had a loss of Rs. 6,939. Besides that I cannot say anything more. It has to be looked into.

JOURNALS PUBLISHED BY I.C.A.R. AND DIRECTORATE OP EXTENSION

*470. SHRI KOTA PUNNAIAH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) how many journals are published by the Indian Council of Agricultural Research and the Directorate of Extension in all the languages;

(b) how many posters and leaflets are printed on agricultural subjects language-wise both by the Indian Council of Agricultural Research and Directorate of Extension; and

(c) whether the Ministry is considering to publish these publications in Indian languages only?

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